Sr. No. 16

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

CRTA No. 39/2017 IA No. 01/2017 In CTA No. 28/2018

Baby Thakur and another

...Applicant(s)

Through :- Mr. Sahib Aggarwal, Advocate

v/s

Ramesh Thakur

... Non-applicant(s)

Through :- None

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

As per the noting on the file, the respondent has been served. List on 19.05.2020 for consideration.

> (PUNEET GUPTA) JUDGE

Jammu 06.05.2020 Tarun

